



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2837/2015

New Delhi this the 23rd day of January, 2020.

Hon'ble Mr. S.N. Terdal, Member (J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

Sh. Ajay Sangwan, 22 years
S/o Sh. Baljit Singh,
VPO Kohla, The-Gohana,
Distt.-Sonipat (Haryana).

..... Applicant

(Present : None)

Versus

Union of India & Ors., through:

1. The Secretary,
Ministry of Railway,
Govt. of India,
Rail Bhawan, Rafi Marg,
New Delhi-110001.
2. Chairman,
Railway Recruitment Cell,
Northern Railway,
Lajpat Nagar-1,
Delhi-24.

..... Respondents

(Present : None)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None for the applicant. Applicant was not present on 12.12.2019. Hence, the O.A. is dismissed in default and for non-prosecution.

**(Mohd. Jamshed)
Member (J)**

**(S.N. Terdal)
Member (A)**